

आयकर अपीलीय अधिकरण, राँची न्यायपीठ, राँची

IN THE INCOME TAX APPELLATE TRIBUNAL RANCHI BENCH, RANCHI

**BEFORE SHRI PARTHA SARATHI CHAUDHURY, JM
AND**

SHRI RATNESH NANDAN SAHAY, AM

आयकर अपील सं./ITA No.164/RAN/2023

(निर्धारण वर्ष / Assessment Year :2014-15)

Vipul Agarwal, Jamshedpur	Vs.	DCIT,Central Circle, Jamshedpur
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No.:BCPPA5592R		
(अपीलार्थी /Appellant)	:	(प्रत्यर्थी / Respondent)

राजस्व की ओर से /Revenue by	:	Shri Khubchand T. Panday, Sr. (DR)
निर्धारिती की ओर से /Assessee by	:	None(Petition filed)

नवाई की तारीख / Date of Hearing	:	30/01 /2025
घोषणा की तारीख/Date of Pronouncement	:	30 /01/2025

आदेश / ORDER

Per Ratnesh Nandan Sahay, AM:

1. The assessee for the above captioned appeal has filed the petition that it is opting for Vivad se Viswas Scheme.

2. It is evident from the petition the said assessee has intended to avail for the Vivad se Vishwas Scheme of the Income Tax Department the date of which is extended up to 31st Jan, 2025 to make a final application. Having placed on record such petition it is clear that the assessee is proceeding for Vivad Se Vishwas Scheme. Therefore, no purpose would be served keeping the matter pending before the Tribunal since the assessee has taken recourse of settlement through the referred Scheme of the Department.

3. Accordingly, the matter is dismissed as withdrawn by the assessee with a rider that in case the assessee fails to avail the Vivad Se Vishwas Scheme, in such a case, a case he shall be at the liberty to apply for the restoration of this appeal. The Ld. DR did not oppose his petition.

4. In the result the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 30/01/2025.

Sd/-

Sd/-

(PARTHA SARATHI CHAUDHURY)

(RATNESH NANDAN SAHAY)

न्यायिक सदस्य / JUDICIAL MEMBER

लेखा सदस्य / ACCOUNTANT MEMBER

राँची Ranchi; दिनांक Dated 30/01/2025

s.s, Sr.P.S.

आदेश की प्रतिलिपि अग्रहित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant- .

Vipul Agarwal,
Jamshedpur.

2. The Respondent.
DCIT, Central Circle,
Jamshedpur.

3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, राँची / DR, ITAT, Ranchi
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

निष्पक्ष सुलभ

सत्वर न्याय ||

(Senior Private Secretary)

आयकर अपीलीय अधिकरण, राँची / ITAT, Ranchi



IMPARTIAL, EASY AND
SPEEDY JUSTICE